

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/78(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER WARD-10(2) VS THE REGISTRAR OF COMPANIESWB & PRIORITY SUPPLIERS PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. Afsar Ali, DRoC

] From the office of ROC, WB

ORDER

1. Ld. Counsel for the parties present.
2. Heard. **Reserved for Orders.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**